## RAJYA SABHA

(d) if so, what "New Policy" Government are going to adopt and the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI SONTOSH MOHAN DEV): (a) The year-wise numbers of loss making and profit making Central Public Sector Undertakings (CPSUs) for the last three years are as under.

	2000-01	2001-02	2002-03
Profit making	123	120	118
Loss making	110	109	107

(b) PSU-wise details about profit, loss and turnover of the CPSUs for the last three years ended as on 31.3.2003, till which period the information is available, is given in Statements 7A, 7B and 12 respectively of Vol. I of the Public Enterprises Surveys of respective years which are laid in the Parliament every year and are published documents. State-wise list of CPSUs as per their Registered Offices is given at Appendix-III and the production-wise details of CPSEs involved in manufacturing/production activities is given at Statement 23 of this vol.

(c) Yes, Sir.

(d) The policy of the Government is to modernise and restructure sick CPSUs and revive sick industry, to induct private industry to turn around potentially viable companies; and to sell off or close down chronically loss making CPSUs, after clearance of all legitimate dues and compensation of the workers. Government propose to take appropriate action on these lines. Further, the Finance Minister in his Budget Speech has announced the setting up of a Board for Reconstruction of Public Sector Enterprises (BRPSE) which will advise the Government on the measures to be taken to restructure PSEs, including cases where disinvestment or closure or sale is justified.

## **Revival of Heavy Engineering Corporation**

†1208. SHRI AJAY MAROO: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) whether Government have any plan to revive the Heavy Engineering Corporation (HEC), Ranchi;

†Original notice of the question was received in Hindi.

(b) whether any Committee has been constituted for the purpose; and

(c) rf so, the details of its members and the instructions issued to them?

THE MINISTER OF STATE OF THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI SONTOSH MOHAN DEV): (a) In July 2004, Board for Industrial and Financial Reconstruction (BIFR) recommended winding up of Heavy Engineering Corporation Limited under Sick Industrial Companies (Special Provisions) Act, (SICA), 1985. Management of HEC has filed an appeal before appellate Authority for Industrial and Financial Reconstruction (AAIFR) against the orders of the BIFR. The matter regarding future of HEC is proposed to be reviewed in the light of recent announcement **toy** Government regarding formation of Board tor Reconstruction of Public Sector Enterprises.

(b) and (c) A Joint Committee for revival of Heavy Engineering Corporation Limited (HEC) was constituted on 16.12.2002 under tffe Chairmanship of Secretary, Heavy Industries and Public Enterprises (HI&PE) with Additional Secretary and Financial Advisor (HI&PE), Chief Secretary and Secretary (Industries), Government of Jharkhand and Chairman and Managing Director, HEC as other members.

## Revival of BPCL and BHPV

1209. SHRI DIPANKAR MUKHERJEE: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) the status of revival of Bharat Pumps and Compressors Ltd. (BPCL) and Bharat Heavy Plates and Vessels Ltd. (BHPV);

(b) whether statutory dues of the employees have been cleared; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI SONTOSH MOHAN DEV): (a) Bharat Pumps and Compressors Ltd. (BPCL) is a sick PSU under reference to BIFR, a quasi-judicial body which is presently making efforts for its revival through the change in management The future of BPCL will depend upon the final directions of the BIFR.